

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3386
TO BE ANSWERED ON THE 1ST JANUARY, 2019

ORGANIC FARMING

3386. SHRI RAJU SHETTY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the area under organic farming during the last three years;
- (b) whether the organic farm produce has demand in domestic and international markets;
- (c) if so, the statistics of such produce consumed in the domestic market and exported in international markets; and
- (d) whether any system for gradation and quality control of organic produce is implemented and if so, the details thereof and the time by which such a system will be put in place?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): The area under organic cultivation under the schemes Paramparagat Krishi Vikas Yojana (PKVY), Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) is 2.84 lakh hectare during the period 2015-16 to 2017-18.. The state-wise detail is given at **Annexure-I**. The area (including in conversion) under National Programme on Organic Production (NPOP) under organic farming during the last 3 years is given as:

(in hectare)

No.	2015-16	2016-17	2017-18
1.	1489935.93	1443538.17	1786494.06

(b) & (c): Yes, the statistics of consumption of organic products with regards to exports of organic products is given at **Annexure II**. Government has taken a number of initiatives under organic farming schemes of Paramparagat Krishi Vikas Yojana (PKVY)/Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) to develop/boost marketing of certified organic by providing market infrastructure for Organic Food Meal/Organic Canteen & Organic Store, facilitating Kendriya Bhandar Retail Chain for organic produce and Identification of Prime market spaces .

(d): The Government of India under Agricultural Produce (Grading & Marketing) Act 1937 has notified Organic Agricultural Produce Grading & Marketing Rules, 2009 with the objective of promoting organic certification of agricultural produce in domestic market along with rolling out of several schemes viz Paramparagat Krishi Vikas Yojana (PKVY)/Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) Rashtriya Krishi Vikas Yojana (RKVY) and Mission for Integrated Development of Horticulture (MIDH), Network Project on Organic Farming under ICAR and Third Party Certification of organic farming is promoted by Agriculture Processed Food and Export Development Authority (APEDA), Ministry of Commerce to incentivize organic farming. On the regulatory front, Food Standards and Safety Authority of India (FSSAI), in December 2017, have recognized both the certification systems (National Programme of Organic Production (NPOP) and Participatory Guarantee System- India (PGS-India) valid for organic food products. Under the Fertilizer Control Order (FCO), 1985, Government of India has prescribed standards for some of the commodities of biofertilizers and organic fertilizers and it is mandatory for the manufacturer to manufacture these organic/ biofertilizer as per prescribed specifications of FCO, 1985.

The scheme Parampragat Krishi Vikas Yojana (PKVY) aims at sustainable agricultural production with eco-friendly process in tune with nature and to produce chemical free agricultural produce. In addition, Organic Value Chain Development for organic products from production to marketing is promoted through Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Under these schemes, the policy measures/ guidelines to develop/ boost marketing of certified organic produce easily available to households consumers is given at **Annexure – III**.

State-wise area covered(in ha) under the schemes Paramparagat Krishi Vikas Yojana (PKVY) and Mission organic Value Chain Development(MOVCDNER) Schemes

Sl. No.	State Name	Paramparagat Krishi Vikas Yojana (PKVY)	Mission Organic Value Chain Development for North Eastern Region (MOVCDNER)	Total area covered in organic farming under PKVY & MOVCDNER Scheme
1	Andhra Pradesh	26000	-	26000
2	Arunachal Pradesh	380	5000	5380
3	Assam	4400	5000	9400
4	Bihar	8540	-	8540
5	Chhattisgarh	4000	-	4000
6	Goa	80	-	80
7	Gujarat	2000	-	2000
8	Haryana	400	-	400
9	Himachal Pradesh	4200	-	4200
10	Jammu & Kashmir	560	-	560
11	Jharkhand	5000	-	5000
12	Karnataka	10900	-	10900
13	Kerala	12380	-	12380
14	Lakshadweep	-	-	-
15	Madhya Pradesh	27600	-	27600
16	Maharashtra	25160	-	25160
17	Manipur	600	5000	5600
18	Meghalaya	900	6430	7330
19	Mizoram	680	4053	4733
20	Nagaland	480	6000	6480
21	Delhi	10000	-	10000
22	Odisha	6400	-	6400
23	Pondicherry	160	-	160
24	Punjab	5000	-	5000
25	Rajasthan	23000	-	23000
26	Sikkim	3000	12435	15435
27	Tamil Nadu	2240	-	2240
28	Telangana	13800	-	13800
29	Tripura	1000	2000	3000
30	Uttar Pradesh	12400	-	12400
31	Uttarakhand	11700	-	11700
32	West Bengal	2400	-	2400
33	Andaman	1360	-	1360
34	Daman & Diu	1100	-	1100
35	Dadar & Nagar Haveli	10000	-	10000
Total		237820	45918	283738

Export data of Agricultural Products

Year	Export (Quantity) (MT)	Export (Value) in crore Rs.	Export (Value) million USD
2017-18	458339	3453.48	516
2016-17	309767	2478.17	370
2015-16	263687	1975.87	298

Source: APEDA: Data provided by the accredited Certification Bodies under NPOP on TraceNet

Annexure-III

Under the following schemes, policy measures taken by the Government to develop/ boost marketing of certified organic produce easily available to households consumers to promote organic farming are as follows:

Paramparagat Krishi Vikas Yojana (PKVY):

1. Financial assistance is given for direct marketing to the groups and clusters including procuring common packing material, printing of packing material, brochures, leaflets, preparation of labels, holograms, transportation expenses to local markets, hiring spaces on rent for specific organic markets and branding of organic products @ Rs. 15 lakhs/ cluster of 1000 ha. each.
2. Clusters can develop their own post-harvest, value addition and processing facilities, preferably under their institutions such as Farmer Producer Organisations (FPOs)/ Farmer Producer Companies (FPCs) for creation, collection and aggregation of post harvest process centre (one between every 5-10 groups) @ Rs. 20 lakhs/ cluster of 1000 ha. each.
3. Market linkage/ brand building with FPO/ Small Medium Enterprises (SME) including the cost of organic fare to be provided on submission of appropriate proposal to the Executive Committee (EC) on case to case basis @ Rs. 53 lakhs/ cluster of 1000 ha. each

Mission Organic Value Chain Development for North Eastern Region (MOVCDNER):

Financial assistance is given for setting up of the following:

1. Functional infrastructure for collection, aggregation, grading units and North-Eastern (NE) organic bazaar @ Rs. 15 lakh (75% subsidy).
2. Integrated Processing Units with Total Financial Outlay (TFO) of Rs. 800 lakh or more limited to 75% to Farmer Producer Companies (FPCs) and 50% to private entrepreneurs as credit linked back ended subsidy.
3. Integrated pack house with 75% subsidy to FPCs on TFO of 50 lakh or more and 50% to private entrepreneurs or maximum of 37.50 lakh whichever is less as credit linked back ended subsidy.
4. Transportation/ 4 wheeler up to TFO of 12lakh (50%).
5. Refrigerated transport vehicle/ Pre-cooling/ cold stores/ ripening chambers upto TFO of 25 lakh (75% subsidy to FPC and 50% to private).
